

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO.3178
TO BE ANSWERED ON 21.03.2017

Norms for Power Plants

3178. SHRIMATI MAUSAM NOOR:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has notified a revised set of norms for power plants under construction in the country in view of the rising environmental pollution;
- (b) if so, the details thereof;
- (c) whether the power plants in operation in the country have been given an extended period to adapt to the new norms; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ANIL MADHAV DAVE)

(a) &(b) The Ministry of Environment, Forest and Climate Change has notified revised Standards for Thermal Power Plants (TPPs) including plants under construction *vide* S.O.3305 (E) dated 07/12/2015. The standard in respect of Particulate Matter has been made more stringent and standards with respect to SO_x and NO_x have been incorporated in the notified standards.

(c) &(d) The power plants in operation in the country have been given a period of two years to adapt to the new norms from the date of publication of said notification i.e. upto 31st December, 2017.
